## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 750/16

PETITION NUMBER

TP 269/17

NAME OF THE PETITIONER (S) :

PUMA INDIA CORPORATE SERVICES PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

391-394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

ANIND THOMAS 88822 E088P

## ORDER

Counsel for Petitioner Company is present. Tribunal directed the counsel to file unqualified certificate issued by the Chartered Accountants in respect of Unsecured Creditors.

Posted to 17.2.2017. 2.

MEMBER(J)

MEMBER(T)